NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that as per the direction of **the Hon'ble Shri**Justice Bharat P. Deshpande, w.e.f 08th January, 2024, His Lordship will hear the matters assigned, as per the extant judicial assignment as under, until further order/directions:

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Monday and Tuesday

For admission, hearing and order including Final Hearing of:-

All Criminal matters

Wednesday and Thursday

For admission, hearing and order including Final Hearing of:-

All Civil matters.

High Court of Bombay at Goa, Porvorim, Goa

Date: 05.01.2024

Sd/-(Ram S. Prabhu Dessai) Registrar (Judicial)